

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. C.P.(IB)-126(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

**NAME OF THE PARTIES:- JM Financial Asset Reconstruction Company
Limited
V/s
Aurella Estates And Investments Private
Limited**

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Mitali Bhatt a/w Ayush Rajani appeared for the Financial Creditor, and CA,
Ankit Pitti appeared for the Corporate Debtor.

It has been pointed out that reply on behalf of the Corporate Debtor has been filed and
pleadings in the present Company Petition are complete. List this matter for the final
hearing on **01.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)